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CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD.

Contempt Petition No.57/87

IN

O.A.No. 433/87

Gurmit Singh

...

Petitioner

Vs.

Gen.Manager,N.Rly & others

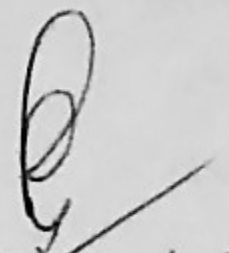
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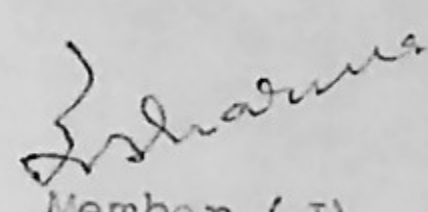
Opp.Parties.

Hon'ble G.S.Sharma, J.M.

Hon'ble K.Obayya, A.M.

Sri P.K. Kashyap appearing as brief holder of Sri R.P. Srivastava states that the applicant does not want to press this contempt application. Sri G.P. Agrawal for the respondents is also present. The contempt petition is accordingly dismissed as not pressed.


Member (A)


Member (J).

Dt.23.10.89.

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